

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1654
TO BE ANSWERED ON DECEMBER 18, 2023**

DELAY IN THE INFRASTRUCTURE PROJECTS OF CPWD

NO. 1654. MS. DOLA SEN:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has undertaken monitoring and evaluation of the 100 infrastructure projects which have been delayed by Central Public Works Department (CPWD), as reported by the Indo-Tibetan Border Police (ITBP);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has undertaken any action/ audit after the Intelligence Bureau had pointed out that allocated funds for various projects have not been fully utilized by the CPWD; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): The progress of ITBP works are regularly monitored by the region in-charge of CPWD and ITBP Officials. It includes conducting inter-departmental meetings at regular intervals; frequent site visits by CPWD and ITBP officials; issuing letter to the agencies to complete the work within the revised completion date by increasing the materials and manpower at site; issuing show cause notice under clause 3 to the agencies who fail to achieve the desired progress; and initiating action for recession of contract in respect of works which are not progressing satisfactorily in spite of frequent instructions; and serving show cause notice to such agencies.

(c) & (d): Allocated funds for the works are being utilized timely.
